## <u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 112 OF 2017</u> <u>&</u> <u>IA NO. 312 OF 2017</u>

Dated: 30<sup>th</sup> May, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. IL & FS Energy Development Company Ltd.			Appellant(s)
Madhya Pradesh Electricit	y Regulatory	Vs. Commission & Ors.	Respondent(s)
Counsel for Appellant(s)	:	Mr. Hemant Singh Mr. Nishant Kumar	

Mr. Nimesh Kr.Jha

Counsel for the Respondent(s) :

## <u>ORDER</u>

Admit. Notice be issued to the Respondents returnable on 03.08.2017. Dasti, in addition, is permitted. Respondents may file reply on or before 05.07.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 24.07.2017 after serving copy on the other side.

List the matter on 03.08.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson